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F.No. A.26014/35/2015-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

....
New Delhi, the 14th January, 2016.

NOTIFICATION No. 3/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Pradeep Joshi, Assistant Commissioner, Central Excise & Service Tax Division, Chhittorgarh from Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 16th February, 2016.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095528

Notification No. 3/2016 (F.No. A.26014/35/2015-Ad.IIA dated 14th January, 2016.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Chief Commissioner of Central Excise (Jaipur Zone), New Central Revenue Building, Statue Circle, C-Scheme, Jaipur-302005.
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admin-EC)/Dir.(Ad.II)/DS(Ad.IIA&B)/DS(Adv).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.